

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	TP 48/17	For compliance of balance objections in Form-5.	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. LAKSHMI MENON

Respondent

*Lakshmi*

For C. K. Nandakumar

Law Chambers

(9880073412)

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested further time to comply the objections. Counsel for Respondent filed application, registry is directed to verify and put up. Copy of application is served on other side. List it on 16/11/2017.

*Ashok*  
**Member (T)**

*Murali*  
**Member (J)**